

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.262/TL/2023**

- Subject : Application for transmission licence in respect of Karcham Wangtoo Jhakri portion of Baspa Jhakri D/C transmission line.
- Petitioner : JSW Hydro Energy Limited (JSWHEL)
- Respondents : Central Transmission Utility of India Limited (CTUIL) and Ors.
- Date of Hearing : **29.8.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member
- Parties Present : Shri Aman Anand, Advocate, JSWHEL  
Shri Aman Dixit, Advocate, JSWHEL  
Ms. Natasha Debroy, Advocate, JSWHEL  
Shri Manish Sharma, Advocate, JSWHEL  
Shri Anurag Agarwal, JSWHEL  
Shri Kartikey Rastogi, Advocate, HPSEB  
Shri Siddharth Sharma, CTUIL  
Shri Akshayvat Kislay, CTUIL  
Shri Alok Mishra, NRLDC  
Shri Nitin Yadav, NRLDC  
Shri Gaurav Singh, NRLDC  
Shri Ajit Yadav, NRLDC

**Record of Proceedings**

Learned counsel for the Petitioner submitted that in compliance with the Commission`s direction vide order dated 2.8.2024, NRLDC has filed its affidavit dated 13.8.2024 indicating the percentage utilisation of Karcham- Jhakri line month-wise under ISTS using a hybrid methodology as per the 2020 Sharing Regulations. Learned counsel added that no suggestions or objections have been received in response to the public notice issued by the Commission under Section 15(5)(a) of the Electricity Act, 2003.

2. The representative of the Respondent, NRLDC, also confirmed the filing of its affidavit in terms of the Commission`s direction dated 2.8.2024.

3. Considering the submissions made by the learned counsel for the Petitioner and the representative of NRLDC, the Commission directed NRLDC to file the following information on an affidavit within two weeks with a copy to the other side:

- (a) Block-wise injection (in MW) at Baspa end and Wangtoo end for the peak blocks for the month of July 2023 in respect of the Baspa HEP.
- (b) Who is scheduling the generation from the Baspa HEP, namely NRLDC or HPSLDC?

4. The Petition will be listed for the hearing on **24.9.2024**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**